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Tamil Nadu Appropriation (No. 2) Act, 2004

10 of 2004

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Tamil Nadu Appropriation (No. 2) Act, 2004

10 of 2004

Statement of Objects and Reasons2 This Bill is introduced in pursuance of Clause (1) of Article 204 of the Constitution to provide for the appropriation out of the Consolidated Fund of the State, of the moneys required to meet- (a) the grants made by the Tamil Nadu Legislative Assembly for the financial year 2004-2005 commencing on the 1st day of April 2004; and (b) the expenditure charged on the said Fund for that year. PREAMBLE An Act toprovide for the appropriation of moneys out of the Consolidated Fund of the State for the services and purposes of the financial year commencing on the 1st day of April 2004. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows:- 1. Received the assent of the Governor on the 31st July, 2004 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.201, Pages 48 - 52, dated 31st July, 2004. 2. Vide T.N. Bill No.21 of 2004 - Published in Tamil Nadu Government Gazette, Extra., Part IV - Sec.1, Issue No.202, dated 31st July 2004.

1. Short Title :-

(1) This Act may be called the Tamil Nadu Appropriation (No.2) Act, 2004.

2. Appropriation Out Of The Consolidated Fund Of The State For The Services And Purposes Of The Financial Year Commencing On The 1St Day Of April 2004:

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year commencing on the 1st day of April 2004, a sum not exceeding thirty six thousand two hundred and sixty eight crores fifty four lakhs and eighty five thousand rupees which shall be inclusive of the sum of twelve thousand six hundred and sixty one crores seventy lakhs and ninety eight thousand rupees specified in Section 2 of the Tamil Nadu Apropriate (Vote on Account) Act, 2004 (Tamil Nadu Act 8 of 2004) being moneys required to meet-

- (a) the grants made by the Tamil Nadu Legislative Assembly for the year, as set forth in column (3) of the Schedule; and
- (b) the expenditure charged on the Consolidated Fund of the State for that year,

as set forth in column (4) of the Schedule.

SCHEDULE 1 THE SCHEDULE (See Section 2)

Demand No.	Services and purposes		Sums not exceeding			
			Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
1	2		3.	4	5	
			Rs.	Rs.	Rs.	
1	State Legislature	Revenue Capital Loan	13,66,96,000	20,65,000	13,87,61,000	
2	Governor and Council of Mininsters	Revenue Capital Loan	13,22,03,000	2,67,51,000	15,89,54,000	
3	Administration of Justice	Revenue Capital Loan	142,53,99,000	29,35,42,000	171,89,41,000	
4	Adi Dravidar and Tribal Welfare Department	Revenue Capital Loan	390,94,96,000 53,71,11,000 25,00,000	4,00,01,000	394,94,97,000 53,71,11,000 25,00,000	
5	Agriculture Department	Revenue Capital Loan	875,68,13,000 6,72,78,000	3,000	875,68,16,000 6,72,78,000	
6	Animal Husbandry and Fisheries Department- Animal Husbandry	Revenue Capital Loan	164,31,12,000 17,51,000	1,000	164,31,13,000 17,51,000	
7	Animal Husbandry and Fisheries Department - Fisheries	Revenue Capital Loan	64,58,26,000 3,66,82,000		64,58,26,000 3,66,82,000	
8	Animal Husbandry and Fisheries Department- Dairy Development	Revenue Capital Loan	13,02,38,000	1,000	13,02,39,000	
9	Backward Classes, Most Backward Classes and Minorities Welfare Department	Revenue Capital Loan	153,79,57,000 5,99,43,000	7,000	153,79,64,000 5,99,43,000	
10	Commercial Taxes Department - Commercial Taxes	Revenue Capital Loan	322,08,66,000	2,000	322,08,68,000	
11	Commercial Taxes Department - Stamps and Registration	Revenue Capital Loan	110,26,12,000	2,000	110,26,14,000	

12	Co-operation, Food and Consumer Protection Department	Revenue Capital Loan	1,098,47,97,000 5,79,44,000 13,53,57,000	5,000	1,098,48,02,000 5,79,44,000 13,53,57,000
13	Energy Department	Revenue Capital Loan	260,11,65,000 25,00,00,000 179,25,74,000		260,11,65,000 25,00,00,000 179,25,74,000
14	Environment and Forests Department	Revenue Capital Loan	110,15,13,000 82,38,64,000	2,000	110,15,15,000 82,38,64,000
15	Finance Department	Revenue Capital Loan	551,48,11,000 1,000 21,11,32,000	1,000	551,48,12,000 1,000 21,11,32,000
16	Handlooms, Handicrafts, Textiles and Khadi Department - Handlooms and Textiles	Revenue Capital Loan	304,50,50,000 2,000	1,000	304,50,51,000 2,000
17	Handlooms, Handicrafts, Textiles, and Khadi Department - Khadi, Village Industries and Handicrafts	Revenue Capital Loan	56,05,12,000	1,000	56,05,13,000
18	Health and Family Welfare Department	Revenue Capital Loan	1,335,38,69,000 52,19,79,000	18,40,000	1,335,57,09,000 52,19,79,000
19	Higher Education Department	Revenue Capital Loan	647,08,43,000 2,72,79,000 1,000	1,000	647,08,44,000 2,72,79,000 1,000
20	Highways Department	Revenue Capital Loan	804,23,95,000 1,089,68,20,000	4,000	804,23,99,000 1,089,68,20,000
21	Home Department - Police	Revenue Capital Loan	1,187,87,57,000 138,52,23,000 50,01,000	25,26,000	1,888,12,83,000 138,52,23,000 50,01,000
22	Home Department - Fire and Rescue Services	Revenue Capital Loan	67,63,12,000	1,000	67,63,13,000
23	Home Department - Prisons	Revenue Capital Loan	69,95,99,000 47,09,01,000	3,000	69,96,02,000 47,09,01,000
24	Home Department - Motor Vehicles Acts - Administration	Revenue Capital Loan	45,73,47,000	1,000	45,73,48,000
25	Housing and Urban Development Department	Revenue Capital Loan	62,76,81,000 99,52,15,000 108,50,00,000	1,000	62,76,82,000 99,52,15,000 108,50,00,000
26	Industries Department	Revenue Capital Loan	29,23,32,000 107,41,01,000	1,000	29,23,33,000 107,41,01,000

27	Information and Tourism Department- Information and Publicity	Revenue Capital Loan	27,29,98,000 31,00,000		27,29,98,000 32,00,000
28	Information and Tourism Department - Tourism	Revenue Capital Loan	16,15,17,000 14,20,05,000		16,15,17,000 14,20,05,000
29	Information and Tourism Department- Stationery and Printing	Revenue Capital Loan	56,81,00,000 30,01,000	10,00,000	56,91,00,000 30,01,000
30	Information Technology Department	Revenue Capital Loan	16,55,26,000	1,000	16,55,27,000
31	Labour and Employment Department	Revenue Capital Loan	177,30,29,000 3,10,05,000	1,000	177,30,30,000 3,10,05,000
32	Law Department	Revenue Capital Loan	8,99,50,000		8,99,50,000
33	Municipal Administration and Water Supply Department	Revenue Capital Loan	863,47,61,000 633,18,47,000 158,21,70,000	1,000	863,47,62,000 633,18,47,000 158,21,70,000
34	Personnel and Administrative Reforms Department	Revenue Capital Loan	24,14,01,000	9,85,91,000	33,99,92,000
35	Planning and Excise Department	Revenue Capital Loan	59,51,67,000 8,51,80,000		59,51,67,000 8,51,80,000
36	Prohibition and Excise Department	Revenue Capital Loan	26,72,11,000		26,72,11,000
37	Public Department	Revenue Capital Loan	117,19,04,000 10,00,00,000	7,20,000	117,26,24,000 10,00,00,000
38	Public Works Department	Revenue Capital Loan	750,10,74,000 507,49,38,000	46,62,000	750,57,36,000 507,49,38,000
39	Revenue Department	Revenue Capital Loan	917,04,27,000 23,48,84,000	3,000	917,04,30,000 23,48,84,000
40	Rural Development Department	Revenue Capital Loan	1,611,17,16,000 341,43,94,000	3,000	1,611,17,19,000 341,43,94,000
41	School Education Department	Revenue Capital Loan	4,142,73,01,000 60,00,00,000 3,50,000	3,000	4,142,73,04,000 60,00,00,000 3,50,000
42	Small Industries Department	Revenue Capital Loan	68,08,33,000 1,43,50,000 50,00,000	2,000	68,08,35,000 1,43,50,000 50,00,000
43	Social Welfare and Nutritious Meal Programme Department	Revenue Capital Loan	411,29,57,000	1,000	411,29,58,000

	GRAND TOTAL		27,196,85,82,000	9,071,69,03,000	36,268,54,85,000				
	TOTAL	Revenue Capital Loan	23,367,65,76,000 3,347,29,19,000 481,90,87,000	5,276,88,24,000 3,794,80,79,000	28,644,54,00,000 3347,29,19,000 4,276,71,66,000				
		Revenue Capital Loan		3,794,80,79,000	3,794,80,79,000				
	Public Debt -Repayment								
	Debt charges	Revenue Capital Loan		5,229,49,65,000	5,229,49,65,000				
49	Relief on account of Natural Calamities	Revenue Capital Loan	325,74,01,000		325,74,01,000				
48	Pension and other Retirement Benefits	Revenue Capital Loan	4,610,01,60,000	62,000	4,610,02,22,000				
47	Youth Welfare and Sports Development Department	Revenue Capital Loan	27,39,62,000 20,74,03,000		27,39,62,000 20,74,03,000				
46	Transport Department	Revenue Capital Loan	149,93,14,000 5,27,000	1,000	149,93,15,000 5,27,000				
45	Development Culture and Religious Endowments Department Tamil Department Culture Tamil Development Culture and Religious Endowments Department - Hindu Religious and Charitable Endowments	Revenue Capital Loan	27,68,51,000 2,40,93,000	20,45,000	27,88,96,000 2,40,93,000				
44	Tamil	Revenue	37,48,15,000		37,48,15,000				